

**GOVERNMENT OF MANIPUR  
SECRETARIAT: HOME DEPARTMENT**

**NOTIFICATION**

Imphal, the 9<sup>th</sup> May, 2026

**No. H-1701/187/2023-HD-HD-Part (1):** The following Notification issued by the Commission of Inquiry (Manipur Violence) 2023 vide No. CoI/Manipur/2023/026 dated 30th April, 2026 is hereby republished in the Manipur Extraordinary Gazette in the form of Notification for information of the general public and all concerned:

**"Commission of Inquiry (Manipur Violence) 2023  
Hotel Imphal, 1<sup>st</sup> Floor, Room No.104  
North AoC, Imphal, Manipur-795001  
Phone No:0385-2911769, Email: commissionofinquiryimphal@gmail.com**

**NOTIFICATION**

Imphal, the 30<sup>th</sup> April, 2026

**No. CoI/Manipur/2023/026:** In exercise of the powers conferred by Section 8 of the Commissions of Inquiry Act, 1952, and in partial modification of the Regulation of Procedure for the Commission of Inquiry (Manipur Violence), 2023 notified vide Notification No. GSR (E) dated 9<sup>th</sup> August, 2023, the Commission brings amendment in the location of the Headquarters of the Commission at Imphal.

Likewise, the provision at Para 1 of the Regulation of Procedure concerning address of the Headquarters of the Commission originally notified as "the headquarters of the Commission shall be at Room No. 104, First Floor, Hotel Imphal (By the Classic), North AoC, Imphal, Manipur, 795001" is hereby amended as "**the headquarters of the Commission shall be at Room No. 135, Second Floor, North Block, Manipur Civil Secretariat, Mantripukhri, Imphal, 795002.**"

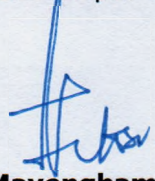
This notification shall come into force with effect from the date of its publication in the Official Gazette.

All proceedings, actions taken, notices issued, and records maintained prior to this amendment shall remain valid and shall be deemed to have been undertaken at the duly notified headquarters of the Commission.

By Order of the Commission  
Sd/-

**(Dr. Shailesh Kumar Chourasia)**  
Secretary to the Commission of Inquiry on Manipur Violence 2023"

2. This is issued with the approval of the Competent Authority.

  
**(Dr. Mayengbam Veto Singh)**

Joint Secretary (Home), Government of Manipur

Copy to:

1. Secretary to Governor, Manipur
2. Secretary to Chief Minister
3. PPS to Minister (Home), Manipur
4. Commissioner-cum-Secretary (Home), Government of Manipur
5. Secretary to the Commission of Inquiry on Manipur Violence 2023
6. Director (Printing & Stationary), Manipur for publication of the above notification in e-Manipur Extraordinary Gazette.
7. Director (IPR), Manipur for causing wide publicity through Media Houses.
8. Guard file.